

Fertilizer Plant in Madhya Pradesh

2563. Shri Birendra Bahadur Singh: Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Unstarred Question No. 669 on the 4th May, 1962 and state:

(a) whether the proposal to establish a fertilizer plant in Madhya Pradesh has been abandoned; and

(b) if not, whether any other party has approached Government for setting up this factory?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The licence issued to the party has been surrendered and Government are considering alternative arrangements for establishing a fertilizer factory in Madhya Pradesh.

Andaman Firing

2564. Shri Nambiar: Will the Minister of Home Affairs be pleased to state:

(a) whether the total number of dead in the Andaman Firing of 10th April, 1962 has risen to more than eight and the seriously injured to 36;

(b) how many of the dead and wounded are from Tamilnad;

(c) whether any compensation has been paid to the bereaved families and the injured; and

(d) whether the ban order under Section 144 still continues?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No; 3 P.W.D. employees died and 20 were injured.

(b) All the three who died and 16 out of the 20 persons who were injured were from Tamilnad.

(c) Not yet.

(d) No. The order remained in force till May 9, 1962.

Pilot Linguistic Surveys in NEFA

2565. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

(a) whether a general classification of all the languages and dialects existing in the N.E.F.A. has been completed on the basis of pilot linguistic surveys in the different parts of the Agency carried out recently; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) This is in progress.

(b) The results are not yet ready.

Study of Modern Indian Languages in Delhi University

2566. Shri Malachami: Will the Minister of Education be pleased to state:

(a) whether the students who have studied anyone of the modern Indian languages of the States, have to take up the same language in the University classes also;

(b) if so, whether the same procedure is being adopted in the Delhi University;

(c) if so, how many students are studying the modern Indian languages in the colleges of the Delhi University; and

(d) whether the facilities offered are adequate for the proper prosecution of the studies?

The Minister of Education (Dr. K. L. Shrimall): (a) to (d). Information is being collected and will be laid on the Table of the Sabha in due course.

Charcoal Factory at Madras

2567. Shri Malachami: Will the Minister of Mines and Fuel be pleased to state:

(a) whether any proposal has been received from Government of Madras